

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/GSA/TCSP/TCSA/NO. 221 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Alocasia Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Hemant S. Ach</u>	<u>Ach</u>	<u>[Signature]</u>

Common Order

TCSP 218/230-232/NCLT/MB//MAH/2017
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TCSP 221/230-232/NCLT/MB//MAH/2017
TCSP 222/230-232/NCLT/MB//MAH/2017
TCSP 223/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate order.

sd/-
V. NALLASENAPATHY
Member (Technical)

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)